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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD**

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

**PRESENT: HON'BLE SHRIMADAN BHALCHANDRA GOSAVI- MEMBER JUDICIAL  
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.07.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 23/9/HDB/2021
NAME OF THE COMPANY	Quality Care Services Pvt Ltd
NAME OF THE PETITIONER(S)	Soniks Consulting Services Pvt Ltd
NAME OF THE RESPONDENT(S)	Quality Care Services Pvt Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Learned counsel for the Operational Creditor appeared. No one appeared for the Corporate Debtor. Learned counsel for the Operational Creditor seeks time to file rejoinder. Rejoinder be filed within a week. The matter stands adjourned to 25.08.2021.

  
**MEMBER  
(TECHNICAL)**

*Karim*

  
**MEMBER  
(JUDICIAL)**